

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 221 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Mula Pravara Electric Co-operative Society Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza and
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

The Learned Counsel for the State Commission undertakes to file reply by 27th October, 2014.

Post the matter on **14th November, 2014**. In the meantime, rejoinder, if any, be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps